

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 43/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: Shri Ashvin Morarjee Shah  
V/s.  
M/s. Satellite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

CP. No. 42/397-398/CLB/MB/MAH/2013

None present.

Since both the parties are not present, the Bench Officer is directed to send notices to the parties communicating next date of hearing enabling them to appear without fail on the next date of hearing.

List this matter on 05<sup>th</sup> October, 2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**M. K. SHRAWAT**  
Member (Judicial)